

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 31.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA 95,116 & 145 of 2017, In CP No.12/71/HDB/2016
NAME OF THE COMPANY	Mack Soft Tech Private Limited
NAME OF THE PETITIONER(S)	Quinn Finance
NAME OF THE RESPONDENT(S)	Mack Soft Tech Private Limited
UNDER SECTION	71

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Mr. Rusheek Reddy, Adv.	Adv		
Mr. Jayant Mehta	Adv		
Ms. Shivambika Sinha	Adv		

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Mr. Amit Sibal	Sr. Adv		
Ms. Ferida Chopra Satarawala	Adv	9811713724	
Mr. Pervinder	Adv		

Heard Shri Jayant Mehta along with Shri Rusheek Reddy and Ms. Shivambika Sinha, Ld. Counsels for the Petitioner and Shri Amit Sibal, Ms. Ferida Chopra satarawala and Shri Pervinder, Ld. Counsels for the Respondent.

Post the case on 27.02.2018.


Member (T)


Member (J)